

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **07.09.2026** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 444/2026 For Exemption IA No. 1257/2026 For Stay IA No. 1258/2026	KM Panneerselvam Vs Mahalingam Suresh Kumar, RP & 4 Ors.	Mr. A S Sathish Kumar PCS	
2.	Comp App (AT) (CH) (Ins) No. 445/2026 For Exemption IA No. 1259/2026 For Stay IA No. 1260/2026	MP Sakthivel Vs Mahalingam Suresh Kumar, RP & 4 Ors.	Mr. A S Sathish Kumar PCS	
3.	Comp App (AT) (CH) (Ins) No. 446/2026 For Stay IA No. 1261/2026 For Exemption IA No. 1262/2026	MP Mohansundar Vs Mahalingam Suresh Kumar, RP & 2 Ors.	Mr. A S Sathish Kumar PCS	
4.	Comp App (AT) (CH) (Ins) No. 447/2026 For Stay IA No. 1263/2026 For Exemption IA No. 1264/2026	R Subha Vs Mahalingam Suresh Kumar, RP & 3 Ors.	Mr. A S Sathish Kumar PCS	
5.	Comp App (AT) (CH) (Ins) No. 448/2026 For Stay IA No. 1265/2026 For Exemption IA No. 1266/2026	PS Sathish Kumar Vs Mahalingam Suresh Kumar, RP & Anr.	Mr. A S Sathish Kumar PCS	
6.	Comp App (AT) (CH) (Ins) No. 465/2026 For Stay IA No. 1310/2026 For Condone Delay IA No. 1311/2026 To Implead IA No. 1312/2026 For Additional Docs IA No. 1313/2026	Late Veronica Mary Machado, Rep by her Legal Rep, Neil Machado & 3 Ors. Vs Girish Kambadaraya, RP of Canopy Estates Pvt Ltd	Mr. Ajesh Kumar Shankar	

7.	Comp App (AT) (CH) (Ins) No. 466/2026 For Condone Delay IA No. 1314/2026 For Stay IA No. 1315/2026 To Implead IA No. 1316/2026 For Additional Docs IA No. 1317/2026	Late Veronica Mary Machado, Rep by her Legal Rep, Neil Machado & 3 Ors. Vs Girish Kambadaraya, RP of Canopy Estates Pvt Ltd	Mr. Ajesh Kumar Shankar	
8.	Comp App (AT) (CH) (Ins) No. 388/2026 To dispense with IA No. 1120/2026 For Stay IA No. 1121/2026 For Condone Delay IA No. 1160/2026 For Substitution IA No. 1161/2026	SP Coal Resources Pvt Ltd Vs Anantha PVC Pipes Pvt Ltd, Rep by S Ganapathi Rao	Mr. P Jesus Moris Ravi	Mr. Varun Srinivasan
9.	Comp App (AT) (CH) (Ins) No. 408/2026 For Stay IA No. 1167/2026	Sithagari Ramesh Reddy & 29 Ors Vs Kamlesh Kumar Singhania, RP of Sahiti Infratec Ventures India Pvt Ltd	Mr. Pranav Gopalakrishnan	Mr. Pranay Agarwal
10.	Comp App (AT) (CH) (Ins) No. 457/2026 For Exemption IA No. 1294/2026 For Stay IA No. 1295/2026	Fortune Global Solution Pvt Ltd Vs K Vatsa Kumar Liquidator of Lanco Kondapalli Power Ltd & Anr	Mr. Karan Malhotra	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	IA No. 957/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 332/2026 For Stay IA No. 956/2026	Koneru Hemantha & 2 Ors. Vs SVNR Infra, Rep by its Managing Partner Chandur Rajendar & 12 Ors. WITH	Mr. Avinash Krishnan Ravi	Ms.Vindhya Vasini R1
12.	IA No. 1169/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 410/2026 For Stay IA No. 1170/2026	Sithagari Ramesh Reddy & 29 Ors Vs SVNR Infra Rep by Managing Partner, Chandur Rajendar	Mr. Pranav Gopalakrishnan	Ms.Vindhya Vasini R1

For Direction

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	IA No. 1158/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 26/2026 For Stay IA No. 60/2026 For Exemption IA No. 61/2026	M Shanmugam Vs Tamilnad Mercantile Bank Limited & Anr. WITH	Ms. Raveena Paniker	Mr.AG Sathyanarayana R1
14.	IA No. 1159/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 27/2026 For Exemption IA No 62/2026 For Stay IA No. 63/2026	S Chandra Vs Tamilnad Mercantile Bank Limited & Anr	Ms. Raveena Paniker	Mr.AG Sathyanarayana R1

For Hearing (Part Heard)

Without Interim Order				
15.	Comp App (AT) (CH) (Ins) No. 338/2025 For Stay IA No. 1024/2025 (Part Heard)	Jasmine Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
16.	Comp App (AT) (CH) (Ins) No. 340/2025 For Stay IA No. 1028/2025 (Part Heard)	Jossan Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
17.	Comp App (AT) (CH) (Ins) No. 341/2025 For Stay IA No. 1029/2025 (Part Heard)	Joby Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
18.	Comp App (AT) (CH) (Ins) No. 342/2025 For Stay IA No. 1030/2025 (Part Heard)	Bobby Abraham Vs Tata Capital Ltd & Anr	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1

Admission - Notice Ordered

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) No. 70/2026 To Dispense with IA No. 947 & 977/2026 For Stay IA No. 976/2026	Geetha Jayakumar Vs Revathi Ramachandran & 2 Ors.	Mr. R Rajesh	Mr. AM Ilango R1
B. Without Interim Order				
20.	Comp App (AT) (CH) No. 145/2025 For Stay IA No. 1562/2025 For Direction IA No. 127/2026	AM Developers (India) Pvt Ltd Vs Balaji Real Estate	APR Associates	
21.	Comp App (AT) (CH) (Ins) No. 330/2026	Canara Bank Vs A Vijaya Laxmi & Anr. WITH	Mr. ML Ganesh	
22.	Comp App (AT) (CH) (Ins) No. 331/2026	Canara Bank Vs AS Gopal & Anr. WITH	Mr. ML Ganesh	
23.	Comp App (AT) (CH) (Ins) No. 333/2026	Canara Bank Vs AL Rajasekhar & Anr.	Mr. ML Ganesh	
24.	Comp App (AT) (CH) (Ins) No. 334/2026	Canara Bank Vs AB Govind & Anr.	Mr. ML Ganesh	
25.	Comp App (AT) (CH) (Ins) No. 340/2026	Canara Bank Vs AB Madhav & Anr. WITH	Mr. ML Ganesh	
26.	Comp App (AT) (CH) (Ins) No. 341/2026	Canara Bank Vs AD Vamsi Mohan & Anr. WITH	Mr. ML Ganesh	
27.	Comp App (AT) (CH) (Ins) No. 342/2026	Canara Bank Vs AD Murali & Anr. WITH	Mr. ML Ganesh	
28.	Comp App (AT) (CH) (Ins) No. 343/2026	Canara Bank Vs AL Bhooratnam & Anr. WITH	Mr. ML Ganesh	
29.	Comp App (AT) (CH) (Ins) No. 344/2026	Canara Bank Vs AL Dayanand & Anr.	Mr. ML Ganesh	
30.	Comp App (AT) (CH) (Ins) No. 335/2026	K Chandrasekaran Vs CA Sudhir GS, RP & Anr	Mr. Sanjay N Gandhi	

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
31.	TA (AT) No. 14/2022 (Comp App (AT) No. 376/2018)	Chamundesware Studio & laboratory Pvt Ltd & 4 Ors Vs Swarnalatha Rajaiah & Anr. WITH	Mr. Jerin Asher Sojan	Mr. SS Rajesh
32.	TA (AT) No. 68/2021 (Comp App (AT) No. 413/2018 For Stay IA No. 2031/2018)	K. Rajaiah Since Dead Rep by its LR Vs Chamundesware Studio & Laboratory Pvt Ltd & Ors	Mr. SS Rajesh	Mr. Jerin Asher Sojan
B. Without Interim Order				
33.	TA (AT) No. 280/2021 (Comp App (AT) No. 80/2020 For Additional Docs. IA No. 1291/2020) For Direction IA No. 145/2025	Gurukripa Ayurvedic Heritage Pvt Ltd & Anr. Vs K Balagangadharan & 11 Ors. WITH	Mr. F Raymond Albyness	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R7-R9
34.	TA (AT) No. 281/2021 (Comp App (AT) No. 81/2020) For Direction IA No. 207/2025	Aruna Unnikrishanan & Anr. Vs K Balagangadharan & 11 Ors. WITH	Ms. Barani Bharathi B	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R9-R11
35.	TA (AT) No. 286/2021 (Comp App (AT) No. 129/2020 For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020)	AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors	Ms. Parvathy Vijayan	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R9-R11
36.	Comp App (AT) (CH) (Ins) No. 439/2022 For Exemption IA No. 1113/2022 For Stay IA No. 1114/2022	Indian Renewable Energy Development Agency Limited Vs Kondisetty Kumar Dushyantha & 7 Ors WITH	Mr. Vinod Kumar	Mr. Anant Merathia R1 Mr. IS. Uppin- R2 Ms. Anusha Peri R3 R4 Mr. V Mahesh- R5 Mr. B Chandrasekaran R6 Mr. T Shrinikethan R8
37.	Comp App (AT) (CH) (Ins) No. 119/2023 For Stay IA No. 408/2023	IFCI Limited Vs Kondisetty Kumar Dushyantha & 8 Ors	Mr. AVL Ram Prasad Varma	Mr. Anant Merathia R1 Mr. IS. Uppin- R4 Mr. AS Vishwajith R3, R5 Mr. T Shrinikethan R6, R7
38.	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sale Tax Officer, Central Section, Commercial Taxes & Anr Vs P Sriram, Liquidator, Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr.S Sathyanarayanan

39.	Comp App (AT) (CH) (Ins) No. 59/2023 To dispense with IA No. 217/2023 For Stay IA No. 218/2023	SMS Foundation & Investment LLP Rep by its Designated Partner Manish Kumar B Shah Vs J John Ohilvi, RP of Harsha Exito Engineering Pvt Ltd & 2 Ors	Mr. K Gaurav Kumar	Mr. T Dhanasekaran
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For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	Comp App (AT) (CH) (Ins) No. 235/2026 For Stay IA No. 655/2026 For Amendment IA No. 1210/2026 (With defects) (Interim Order)	VK Abdul Rahim Promoter, Financial Creditor & Suspended Managing Director of Sargam Builders Pvt Ltd Vs CA Jasin Jose, RP/ Liquidator of Sargam Builders Pvt Ltd & 2 Ors. WITH	Mr. Babu Karukapadath	
41.	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024 Delay in filing docs. IA No. 1116/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt Ltd & 2 Ors WITH	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair R1 Ms. Deepa Harigovind R2 Mr. Babu Karukapadath- R3
42.	Comp App (AT) (CH) (Ins) No. 414/2024 For Stay IA No. 1132/2024 & 733/2026	VK Abdul Rahim Vs CA Jasin Jose, RP/ Liquidator, Sargam Builders (P) Ltd & 2 Ors	Mr. Babu Karukapadath	Mr. Akhil Suresh R1 Ms. Rehana Shukkur R3
B. Without Interim Order				
43.	Comp App (AT) (CH) No. 15/2024 For Stay IA No. 241/2024	The Assistant Commissioner of GST and Central Excise, Cuddalore Vs A Anurag Goel, Liquidator of Shree Ambika Sugars Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. Anant Merathia- R1 Mr. Avinash Krishnan Ravi- R2
44.	Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024	Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr.	Mr. AG Sathyanarayana	Mr. ML Ganesh - R1 Mr. S Sathiyarayanan R2

45.	Comp App (AT) (CH) (Ins) No. 235/2024 For Stay IA No. 624/2024	K Narayanasamy, Suspended Director of GK Steel and Allied Industries Limited Vs J. Karthiga, Erstwhile RP of GK Steel and Allied Industries Ltd & 4 Ors	Ms. Lily Francis	Mr. VV Sivakumar R1 Mr. Ravi Rajagopalan R2-R4
46.	Comp App (AT) (CH) (Ins) No. 146/2025 For Exemption IA No. 392/2025 For Stay IA No. 393/2025	Sri Amman Metal Works, rep by its Partner, P Karuppasamy Vs Dindigul Steel Rolling Mills Pvt Ltd	Mr. S Anand	Mr. G Vairava Subramaniam
47.	Comp App (AT) (CH) (Ins) No. 187/2025	Sakku Bai Devarajulu Vs V Mahesh, Liquidator of Nagarjuna Oil Corporation Ltd	Mr. J Manivannan	Mr. S Satish
48.	Comp App (AT) (CH) (Ins) No. 517/2025	Shree Gayatri Trust Vs Handicrafts Development Corporation of Kerala Ltd	Mr. Akhil Suresh	
49.	Comp App (AT) (CH) (Ins) No. 555/2025 For Stay IA No. 1570/2025	The Fertilisers & Chemicals Travancore Ltd Vs Rajat Mukherjee, Erst. RP of FACT-RCF Building Products Ltd & Anr.	Mr. TK Bhaskar	
50.	Comp App (AT) (CH) (Ins) No. 132/2026 To dispense with IA No. 398/2026 For Stay IA No. 399/2026	Sundaram Home Finance Ltd Vs Aneetha Subramaniam, RP of Call Express Constructions Pvt Ltd	Mr.S Sathiyarayanan	Mr. Arjun Suresh

02:00 PM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 611/2025 For Additional Docs. IA No. 1702/2025 For Exemption IA No. 1703/2025 For Urgent Listing IA No. 1704/2025 For Direction IA No. 314/2026 (Part Heard)	Core Hotels Ventures Pvt Ltd Vs Bank of Baroda & 3 Ors	Mr. Anirudh Krishnan	Mr. Pankaj Vivek R1 Mr. Edward James R2 Mr. Manoj Kumar Koyalkar, PCS R4

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in